

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 293/GT/2019

Subject : Petition for revision of tariff of Doyang Hydro Electric Plant (75 MW) for the period 2014-19 after truing up exercise.

Petition No. 232/GT/2020

Subject : Petition for approval of tariff of Doyang Hydro Electric Plant (75 MW) for the period 2019-24.

Petitioner : North Eastern Electric Power Corporation Limited

Respondents : Assam Power Distribution Company Ltd. & 8 others

Date of Hearing : **27.7.2021**

Coram : Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Devapriya Choudhury, NEEPCO
Shri Prabal Mukhopadhaya, NEEPCO
Ms. Elizabeth Pyrbot, NEEPCO

Record of Proceedings

These petitions were called out for virtual hearing.

2. During the hearing, the representative for the Petitioner made detailed submissions in the matter and prayed that the tariff of the generating station may be determined as claimed in the petition.

3. On a specific query by the Commission as to whether capital spares have been claimed for the 2019-24 tariff period, the representative of the Petitioner clarified that capital spares have been claimed in respect of additional standby 100 kVA transformers, water pipeline to be replaced with stainless steel pipes etc.

4. None appeared on behalf of the Respondents.

5. The Commission directed the Petitioner to file the following additional information in Petition No.293/GT/2019, on or before 18.8.2021, with advance copy to the Respondents:



i. As regards the impact of wage revision and GST claimed, the Petitioner shall furnish the following:

- a) Breakup of the actual O&M expenses of the generating station for the period from COD of the first unit to 31.3.2019 tariff period, under various subheads (as per **Annexure-A** enclosed) after including the pay revision impact (employees, and Security personnel, as applicable/claimed) (in both MS Excel and PDF format);
- b) Break-up of the actual O&M expenses of Corporate Centre/other offices including pay revision impact (as per **Annexure-B** enclosed) of the generating station for the 2014- 19 tariff period along with the allocation of total O&M expenses to the various generating stations which are under construction, operational stations and any other offices/business activity along with basis of allocating such expenditure (in both MS Excel and PDF format);
- c) Break-up of the pay revision impact claimed in respect of employees of the Petitioner & Security Personnel stationed at the generating station and Corporate Centre/other offices employee cost allocated to the generating station (as per **Annexure-C** enclosed)

ii. Detailed breakup of the items claimed as deletion under 'exclusions'.

6. The Respondents are directed to file their replies, by 27.8.2021, with copy to the Petitioner, who may file its rejoinder, if any, by 6.9.2021. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted.

7. Subject to the above, orders in these Petitions were reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)



Annexure A

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)						
Sl. No.	Items	Amount (Rs. in lakh)				
		2014-15	2015-16	2016-17	2017-18	2018-19
1	Consumption of stores & spares					
2	Repair & Maintenance					
3	Insurance					
4	Security					
5	Water Charges					
6	Administrative Expenses					
6.1	Rent					
6.2	Electricity charges					
6.3	Travelling & Conveyance					
6.4	Communication Expenses					
6.5	Advertising					
6.6	Foundation Laying & Inaugration					
6.7	Donation					
6.8	Entertainment					
6.9	Filing fee					
	Subtotal Administrative Expenses					
7.0	Employee Cost					
7.1.1	Salaries, Wages & Allowances					
7.1.2	Pension					
7.1.3	Gratuity					
7.1.4	Provident Fund					
7.1.5	Leave Encashment					
7.2	Staff welfare expenses					
7.2.1	-Medical expenses on superannuated employees					
7.2.2	-Medical expenses on regular employees & others					
7.2.3	-Uniform/Livries & safety equipment					
7.2.4	-Canteen expenses					
7.2.5	-Other staff welfare expenses					
	Subtotal (Staff welfare Expenses)					
7.3	Productivity linked Incentive					
7.4	Expenditure on VRS					
7.5	Ex-gratia					
7.6	Performance Related Pay (PRP)					
	Sub Total (Employee Cost)					
8	Loss of Store					
9	Provisions					
10	Prior Period Expenses					
11	Corporate Office expenses allocation					
12	Others					
12.1	Rates & Taxes					
12.2	Water cess					
12.3	Training & recruitment expenses					
12.4	Tender Expenses					
12.5	Guest house expenses					
12.6	Education expenses					
12.7	Community Development Expenses					
12.8	Ash utilisation expenses					
12.9	Books & Periodicals					
12.10	Professional Charges					



Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)						
		<i>Amount (Rs. in lakh)</i>				
Sl. No.	Items	2014-15	2015-16	2016-17	2017-18	2018-19
12.11	Legal expenses					
12.12	EDP Hire & other charges					
12.13	Printing & Stationery					
12.14	RLDC Fee & Charges					
12.15	Brokerage & Commission					
12.16	Bank charges					
12.17	Claims/advances written off					
12.18	Hiring of vehicle					
12.19	Payment to auditors					
12.20	Misc. Expenses					
	(Break-up Of Misc.)					



Annexure B

DETAILS OF CORPORATE CENTRE EXPENSES ALLOCATED TO VARIOUS OPERATING STATIONS						
PARTICULARS/YEAR	Amount (Rs. in lakh)					
	2014-15	2015-16	2016-17	2017-18	2018-19	
Total Expenses of CC & RHQs-(A)						
Transferred to Construction Projects -(B)						
Transferred to any other business activity - (C)						
Expenses related to stations under operation (D)=(A)-(B)- (C)						
Head Wise Details of D						
1 Employee Expenses						
A Salaries, Wages and Allowance						
B Staff Welfare Expenses						
C Productivity Linked Incentive						
D Expenditure on VRS						
E Ex-Gratia						
2 Administrative Expenses						
A Repair and maintenance						
B Training and Recruitment						
C Communication						
D Travelling and Conveyance						
E Rent						
F Others -Break Up as per details given below:						
f-1 Advertisement and publicity						
f-2 Books & Periodicals						
f-3 EDP Hire and other charges						
f-4 Education expenses						
f-5 Ent. and hospitality						
f-6 Fin Expenses-IndAS						
f-7 Guest house expenses						
f-8 Hiring of Vehicles						
f-9 Insurance						
f-10 Legal Expenses						
f-11 Miscellaneous Expenses						
f-12 Community develop. Exp.						
f-13 Others.						
f-14 Payment to auditors						
f-15 Power Charges						
f-16 Printing and Stationery						
f-17 Prof chg & cons fees						
f-18 R&D EXPS						
f-19 Rates and taxes						
f-20 Tender expenses						
f-21 Tropt Veh running Exp.						
f-22 Water charges						
f-23 Workshop & Conf. Exp.						
Sub Total (Administrative Expenses)						
3 Security						
4 Donations						
5 Provisions						
6 Depreciation						
7 Prior period expenses						
8 Total Expenses from 1-7						
Less Recoveries (if any)						
9 Expenses related to Operation - D						



DETAILS OF CORPORATE CENTRE EXPENSES ALLOCATED TO VARIOUS OPERATING STATIONS						
						<i>Amount (Rs. in lakh)</i>
	PARTICULARS/YEAR	2014-15	2015-16	2016-17	2017-18	2018-19
	<i>ALLOCATION TO OPERATIONAL STATIONS</i>					
S.No	Name of The Unit/Station					
	Operational Station (1)					
	Operational Station (2)					



FORMAT FOR CLAIMING WAGE REVISION IMPACT
YEARWISE IMPACT OF REVISION IN SALARIES

1. Wage revision impact on employee cost of generating station

Component	2016-17			2017-18			2018-19		
	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact
1.1 Basic Pay									
1.2 Dearness Allowance									
1.3 HRA									
1.4 Allowances Perquisites									
1.5 PRP/Ex Gratia									
2.1 Super Annuation Benefits (PF, Pension & PRMS)									
2.2 Gratuity									
2.3 Leave encashment (HPL/EL)									
Total									
Less: EDC									
Net employee cost									

Wage revision impact on Corporate Centre cost of generating station

Component	2016-17			2017-18			2018-19		
	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact
CC Expenses									
1.1 Basic Pay									
1.2 Dearness									
1.3 HRA									
1.4 Allowances & Perquisites									
1.5 RP/Ex Gratia									
Total									

